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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1600/97

Date of Order : 24.9.98

BETWEEN :

Anala Mohan Rao

.. Applicant.

AND

1. Government of India, rep. by the Secretary, Ministry of Planning, Dept. of Statistics, Govt. of India, New Delhi.
2. The director, Field Operations Division, National Sample Survey Organisation, New Delhi.
3. The Regional Assistant Director, National Sample Survey Organisation, (FOD), Hyderabad, A.P. (North Region), 293/7, A.C.Guards, Mahavir Marg, Hyderabad.
4. The Superintendent, National Sample Survey Organisation (FOD), Nizamabad.

.. Respondents.

— — —

Counsel for the Applicant

.. Mr. S. Ramakrishna Rao

Counsel for the Respondents

.. Mr. N. R. Devraj

— — —

CORAM :

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (JUDL.)

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O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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Mr. S. Ramakrishna Rao, learned counsel for the applicant and Mr. N. R. Devraj, learned standing counsel for the respondents.

2. This OA is filed challenging the appellate order dated 13.7.95, whereby the applicant was compulsorily retired, ~~from service~~

3. We have heard this case in full. But the applicant ~~approach for~~ felt that it is preferable for him to ~~going for~~ reviewing <sup>to</sup> this case with appropriate authority in accordance with the CCS (CCA) Rules, instead of further arguing the case.

4. In view of the above submission, the OA is disposed of as withdrawn and the applicant is at liberty to file a <sup>new</sup> review petition if he ~~advised~~ in accordance with the law.

No costs.

  
( B.S. JAI PARAMESHWAR )  
Member (Judl.)  
24.9.98

  
( R.RANGARAJAN )  
Member (Admn.)

Dated : 24th September, 1998  
( Dictated in Open Court )

  
D.R.

sd

22/10/98  
II COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. DAI PARAMESHWAR : M(J)

DATED : 24/9/98

ORDER/JUDGMENT

M.A.R.A/C.P.NO.

in  
D.A.NO. 1600/97

ADMITTED AND INTD. IN DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

